

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1917/2014

this the 17th day of September, 2019

Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K. Bishnoi, Member (A)

Sh. Krishan Mann
Aged about 32 years
S/o Sh. Dharampal Singh Maan
R/o H.No. 240, V.P.O. Kherakhurd
Near Govt. Sr. Sec. School
Delhi – 82.
(Candidate to the post of Assistant Sanitary Inspector in Delhi Jal Board)

... Applicant

(By Advocate : Mr. Ajesh Luthra)

Versus

1. Govt. of N.C.T. of Delhi
Through the Chief Secretary
5th Floor, Delhi Sachivalaya, New Delhi.
2. Delhi Subordinate Services Selection Board
Through its Chairman
Govt. of NCT of Delhi, F-18, Karkardooma
Institutional Area, Delhi – 92.
3. Delhi Jal Board
Through its Chief Executive Officer
Varunalya, Phase-II
Karol Bagh, New Delhi – 5.

...Respondents

(By Advocate : Mr. Vishwendra Verma)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

When this matter came up for hearing, learned counsel for the applicant submits that he wishes to withdraw this OA. Accordingly, OA is dismissed as withdrawn.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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